289 Papers Laid VAISAKHA 14, 1901 (SAKA) Papers Laid 12 hrs.

Re. QUESTION OF PRIVILEGE

MISREPORTING OF CERTAIN LOK SARHA PROCEEDINGS IN THE HINDUSTAN TIMES

MR. SPEAKER: Shri Mallikarjun in a notice of question of privilege, dated the 17th April 1979, had alleged that the Hindustan Times in its issue dated the 17th April 1979, had misreported the proceedings of Lok Sabha, dated the 16th April, 1979, relating to Calling Attention on the question of lock-out in the National Herald concerns. Shri Mallıkarjun had stated that in a news item under the caption "Herald will be taken over, if needed", the Hindustan Times had reported that "Union Labour Minister Ravindra Varma assured the Lok Sabha today that the Government would consider various steps including take over of the management of the National Herald group of newspapers if it was found necessary during or after the present comprehensive enquiry into its affairs". Shri Mallıkarıun had contended that a reading of the relevant proceedings of Lok Sabha showed that "the Labour Minister made no such statement and gave no such impression".

The Editor and the Publisher of the Hindustan Times, who were asked under my direction to state what they might have to say in the matter, in their replies have deeply regretted the inaccuracy in the issue of the Hindustan Times dated the 17th April 1979.

The regret expressed by the Editor and Publisher of the Hindustan Times may be accepted and the matter may be treated as closed.

12.02 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND REVIEW OF TOBACCO BOARD, GUNTUR FOR 1977-78 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERA-

200 TION (SHRI ARIF BEG): I beg to lay on the Table-

(1) (1) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1977-78 along with the Accounts and the Audit Report thereon, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975.

(11) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1977-78.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

Placed in Library. See No. LT-4396/79].

ANNUAL REPORTS AND REVIEWS OF RUBBER BOARD, KOTTAYAM WITH AUDIT REPORT OF ACCOUNT, CARDAMOM BOARD, COCHIN AND COFFEE BOARD FOR 1977-78 AND REVIEW AND ANNUAL RE-PORT OF TEA TRADING CORPORATION OF INDIA LTD. CALCUTTA FOR 1977-78 WITH STATEMENT FOR DELAY AND NOTIFICA-TION UNDER RUBBER ACT. 1947

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE. CIVIL SUPPLIES AND CO-OPERA-TION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table-

(1) (1) A copy of the Annual Report (Hindi and English versions) on the working of Rubber Board, Kottayam, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1977-78.

See No. LT-[Placed in Library. 4397/79].

(2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board, Kottayam, for the year 1977-78